

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**

**Item No.-513**  
Appeal No.-95/252/ND/2022

**IN THE MATTER OF:**

Deputy Commissioner of Income Tax Benani Prohibition      ....Applicant

**Vs.**

M/s. Kimberley Trading Pvt. Ltd.      ....Respondent

**SECTION**

U/s 252

**Order delivered on 18.11.2022**

**CORAM:**

**JUSTICE TELAPROLU RAJANI,**  
**HON'BLE MEMBER (JUDICIAL)**

**SHRI RAHUL BHATNAGAR,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

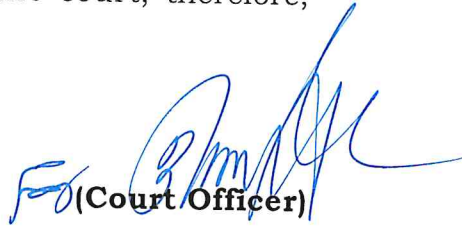
For the Applicant      :

For the Respondent      :

**ORDER**

Hon'ble Member (Judicial) is not available to hold the court, therefore,  
Re-notified to **15.12.2022.**

Amit Tiwari

  
FO (Court Officer)